

Madras have requested Government for the permission to export onion along with National Agricultural Cooperative & Marketing Corporation ;

(b) whether NAFED has given only to one Indian company the Commission agency ; and

(c) if so, give reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI) : (a) Export of onions is canalised through NAFED. As a canalising agency, NAFED can undertake exports themselves or through their associates and Government's permission is not necessary.

(b) According to information furnished by NAFED, the answer to this question is *No. Sir.*

(c) Question does not arise.

#### **Financial Assistance to Tamil Nadu slum clearance Board**

3021. SHRI N. DENNIS: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the World Bank and the Central Government have been giving financial assistance to the Tamil Nadu Slum Clearance Board during the last three years;

(b) if so, the details thereof; and

(c) the details of the steps taken to popularise the grant?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). No direct financial assistance is given by the World Bank and Central Government to the Tamil Nadu Slum Clearance Board. Slum Clearance Improvement is a state subject. Under the Madras Urban Development Project I & II

assisted by the I.D.A./World Bank, there is a component of slum improvement being executed by the State Slum Clearance Board. The I.D.A. Credit for the above project is passed on by the Central Government to the State Government in the form of additional plan assistance according to a prescribed formula. The slum improvement component in the Madras Urban Development project I & II is estimated to cost Rs. 606.00 lakhs and Rs. 2587.30 lakhs respectively.

#### **Housing shortage in Rural and Urban areas**

3022. SHRI NIREN GHOSH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the estimated housing shortage in rural and urban areas ;

(b) the provision under the sixth plan to solve the housing shortage in the country ;

(c) whether the ' world bank has advanced loan for the propose ; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) On the basis of 1971 census and population projections made by Registrar General of India thereon for 1981, the estimates of housing shortage, as worked out by the National Buildings Organisation, are as under :-

Rural	. 16.5 million
Urban	. 4.8 million
Total	. 21.3 million

(b) The public sector outlay on housing in the Sixth Plan is Rs. 1490.87 crores.

(c) and (d). The world bank has not advanced any loan specifically for housing. The Government of India has, however, received loans from world bank/IDA for multi-sectoral urban development project which contain amongst other components 'housing' component'. The IDA has provided a credit of US\$ 183 million for multi-sectoral urban development project at Calcutta and Madras. The schemes under the IDA assisted projects are implemented by the State Governments concerned and their agencies. The term of IDA credits, which are made to the Government only, include 10 years grace period, 50 years maturity and bear no interest but an annual service fee of 0.75% on the disbursed portion of each credit.

**यांत्रिक नावों को चलाना**

3023. श्रीमती संयोगिता राण :  
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गोश्रा में बहुत बड़ी संख्या में यांत्रिक नावें चलाने के कारण तटीय क्षेत्रों में मछली विकास के क्षेत्र नष्ट हो रहे हैं और इससे परम्परागत मछुआरों की समस्याएँ बढ़ गई हैं; और

(ख) इस समस्या के सन्तोषजनक हल के लिए क्या उपाय किए जा रहे हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में उप मंत्री (कुमारी कमला कुमारी) :

(क) उपरोक्त प्रमाण से यह निष्कर्ष नहीं निकलता है कि गोश्रा के तटीय क्षेत्रों में मत्स्यन स्थलों का बड़े पैमाने पर विनाश हुआ है।

(ख) सामान्य रूप से तथा विशेष रूप से गैर-यंत्रीकृत और यंत्रीकृत नौकाओं द्वारा, मत्स्यन का नियंत्रण करने के लिए गोश्रा में पहले से ही समुद्री मत्स्यन

नियंत्रण अधिनियम प.स कर दिया है। इस अधिनियम के अन्तर्गत, यंत्रीकृत नौकाओं द्वारा, समुद्री तट से 5 कि० मी० के भीतर मत्स्यन कार्य करने पर रोक लगाई गई है। प्रशासन द्वारा, क्रियान्वयन मशीनरी सुदृढ़ बनायी जा रही है। प्रशासन यंत्रीकृत नौकाओं के अधिग्रहण के लिए वित्तीय सहायता नहीं दे रहा है।

### **Housing cooperative societies in the country**

3024. SHRI R.P. GAEKWAD :  
Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of housing cooperative societies in the country ;

(b) the details of assistance to be provided to the Housing Cooperative to solve the housing problem in the country ; and

(c) whether it is proposed to allot more amount for the HUDCO to enable it for equity participation and the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) It is estimated that there are about 34,500 cooperative housing societies in the country.

(b) Housing is a State subject. The assistance to the housing cooperatives is mainly provided by the State Governments. However, the housing cooperatives can raise loans from the recognised financial institutions through the State Governments or their apex cooperative housing finance societies. HUDCO provides financial assistance to the primary cooperative societies through the state-level apex cooperative housing finance societies. Where the apex cooperative societies do not exist the financial assistance is given directly to the primary cooperative societies. HUDCO has